GOVERNMMENT OF MEGHALAYA LAW (A) DEPARTMENT.

Notification.

Dated Shillong, the 14th March, 2018.

No. LJ (A) 28/2001/Pt.I/321 – In superssession of this Department's letter No. LJ (A) 28/2001/Pt.I/319 dt. 09.03.2018, the Governor of Meghalaya is pleased to appoint Shri Macmillan Byrsat, MLA as Chairman of the Meghalaya State Law Commission with effect from the date of joining and until further orders. As such, Chairman, Shri Macmillan Byrsat will be entitled to facilities given to Chairman in category 'A+' as per Finance (AF) Department's O.M. No. FEM.44/2003/Pt.II/155 dt. 20.09.2010.

The perks and facilities to be entitled to the Chairman, MSLC will be communicated subsequently.

Sd/-

(W. Khyllep) Secretary to the Govt. of Meghalaya, M. Law Department.

Memo No. LJ (A) 28/2001/Pt.I/321-A, Copy to:- Dated Shillong, the 14th March, 2018.

- 1. The Addl. Chief Secretary to the Governor of Meghalaya for kind information.
- 2. The Private Secretary to the Chief Minister of Meghalaya, Shillong.
- 3. The Private Secretary to the Chief Secretary of Meghalaya.
- 4. The Private Secretary to Principal Secretary to the Chief Minister, Government of Meghalaya.
- 5. The Advocate General, Meghalaya High Court, Shillong.
- 6. The Secretary Meghalaya Legislative Assembly.
- 7. The Registrar General, High Court of Meghalaya, Shillong.
- 8. The Accountant General (A & E), Meghalaya, Shillong -793001.
- 9. The Under Secretary to the Government of Meghalaya, Chief Minister's Secretariat
- 10. SAD (Account) Department/Nazarat Department.
- 11. The Secretary Meghalaya State Law Commission.
- 12. Shri Macmillan Byrsat, Chairman, Meghalaya State Law Commission.
- 13. The Secretaries, Shillong Bar Association/Tura Bar Association/Jowai Bar Association.
- 14. The Director of Printing & Stationery, Meghalaya for publication of the notification in the next issue of the gazette of Meghalaya.
- 15. The Treasury Officer, Shillong North/South Treasury.
- 16 DEO, Law Department.

17. Guard file.

By order etc., Secretary to the Govt. of Meghalaya, Law Department.